

### **The India International Arbitration Centre (IIAC)**

The India International Arbitration Centre (IIAC) has been established vide notification dated 13.6.2022, in terms of the India International Arbitration Centre Act, 2019 (as amended) for creating an independent and autonomous body for enabling institutional arbitration. IIAC is an institution of national importance and aims to *inter alia*, provide facilities and administrative assistance for arbitral proceedings, maintain a panel of arbitrators and promote studies and undertake teaching in the field arbitration, mediation and alternative dispute resolution matters.

#### **Details of Grants-in-aid**

Sl. No.	Name of the Grantee Body	Type of Grantee Body (Autonomous/NGO etc.)	Type of Grant (Recurring/Non Recurring)	Amount disbursed during FY 2022-23	Purpose (name of scheme etc)
1	India International Arbitration Centre (IIAC)	Autonomous (Statutory)	Recurring	Rs.2.25 crore	Salary and General purpose